

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

O.A. NO. 541/1998

D.K. Patel, son of Shri K.R. Patel, aged about 51 years, Working as Assistant Programmer in Electronics Data Processing Centre, Central Railway, Jabalpur : M.P.

... APPLICANT

Versus

1. Union of India, through Ministry of Railway, Rail Bhawan, New Delhi.
2. Chief Signal and Telecommunication Engineer, Mumbai (CST).
3. Divisional Railway Manager, Central Railway, Jabalpur Division, Jabalpur : M.P.
4. Senior Divisional Personnel Officer/ D.R.M.(P), Central Railway, Jabalpur Division, Jabalpur : M.P.

... RESPONDENT

Counsel :

Shri P.R. Bhave for the applicant.
Shri S.P. Sinha for the respondents.

Coram :

Hon'ble Shri Justice N.N. Singh - Vice Chairman.
Hon'ble Shri R.K. Upadhyaya - Member (Admnv.).

O R D E R (oral)
(Passed on this the 13th day of February 2003)

The learned counsel for the applicant wants to withdraw this Original Application on the ground that it has become infructuous. Prayer is allowed. This original Application is dismissed as withdrawn.

(Signature)
(R.K. UPADHYAYA)
MEMBER (A)

(Signature)
(N.N. SINGH)
VICE CHAIRMAN

पूळांकन से ओ/न्या.....जबलपुर, दि.....

परिलिपि अन्वेषित:-

- (1) राधिका, उच्च न्यायालय चार इन्डिपेंडेंट, जबलपुर
- (2) राधिका, उच्च न्यायालय चार इन्डिपेंडेंट, जबलपुर
- (3) प्राचीन लेख अस्ट्री/ट्रु.....कामिंसल S-P-Sinha Adc
- (4) धनेश्वर लेखा, जबलपुर नामांकन

सूचना एवं आदर्शक धनेश्वरी देहु

P R Bhowe Adc
S-P-Sinha Adc
Lekh
राधि अन्वेषित
18.2.23

18.2.23
On 18.2.23